

**IN THE HIGH COURT OF BOMBAY AT GOA**

LD-VC-BA-65-2020

Manjunath Basanna,  
presently lodged n Central  
Jail, Colvale.

..... Applicant

V e r s u s

State of Go,  
Thr. Police Inspector,  
Officer In-charge ANC,  
Pananji and anr.

..... Respondents.

Adv. Rohan Desai for the Applicant.

Mr. G. Nagvenkar , Addl. Public Prosecutor for the Respondent/State.

**CORAM: DAMA SESHADRI NAIDU, J.****DATE: 4th November, 2020.****ORDER:**

The learned Additional Public Prosecutor wants the matter taken up after vacation. The applicant's counsel protests. He wants the matter heard expeditiously. At any rate, to provide one more opportunity to the respondents, the Registry will place the matter on 26/11/2020.

**DAMA SESHADRI NAIDU, J.****AP/-**